

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC mode [Hybrid])*

**ITEM No. 06**  
**CP (IB) No.123/BB/2021**

**IN THE MATTER OF:**

M/s. J C Flowers Asset Reconstruction Pvt. Ltd. ... Petitioner  
Vs.  
M/s. Nitesh Residency Hotels Pvt. Ltd. ... Respondent

**Order under Sections 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 30.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Appeared but presence not marked  
For the Respondent : Shri Siddharth Suman, Adv.

**ORDER**

1. Heard the Ld. Counsels for the Parties.
2. Ld. Counsel for the Respondent stated that the matter is still pending before the Hon'ble High Court of Karnataka and that the stay is continuing.
3. Considering the above, list the matter on **02.07.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**

Krishna